

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1513/CHE/2024

PETITION NUMBER : CP(IB)/876/2020

**NAME OF THE APPLICANT : Vijayakumari Natarajan (Liquidator)
(Select Galva India Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Liquidator is present in person.

This IA has been filed to take on record the 6th Progress Report for the period 01.04.2024 to 30.06.2024 as well as minutes of 5th Stakeholders Consultation Committee meeting held on 16.06.2024. The same is taken on record subject to all just exceptions.

IA(IBC)/1513/CHE/2024 is accordingly disposed off.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk